

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

STARRED QUESTION NO:343  
ANSWERED ON:17.03.2006  
PENDING PROJECTS UNDER IWDP  
Maharia Shri Subhash

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Government has received any requests from certain States for early sanctioning of the pending projects under Integrated Wastelands Development Programme (IWDP) during the last three years and thereafter;
- (b) if so, the details thereof indicating the number of projects sanctioned during the said period and the amount allocated thereunder, State-wise;
- (c) the time by which the remaining projects are likely to be sanctioned;
- (d) whether the Government proposes to increase the outlays for IWDP during the financial year 2006-07; and
- (e) if so, the details thereof?

**Answer**

MINISTER OF RURAL DEVELOPMENT (DR. RAGHUVANSH PRASAD SINGH)

(a) to (e) A statement is laid on the Table of the House. STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (e) OF THE LOK SABHA STARRED QUESTION NO. 343 DUE FOR ANSWER ON 17.03.2006

(a) to (c) No, Sir. There is no request from State Governments for early sanctioning of pending projects under Integrated Wastelands Development Programme (IWDP), though State Governments do request for sanctioning of more proposals from their priority lists. Prioritised lists of districts for sanctioning IWDP projects are invited from the States. New IWDP projects are sanctioned from the prioritised lists depending upon the extent of wastelands, capacity to implement wasteland projects, performance of the State in implementation of IWDP projects and availability of budget after meeting the committed liability of ongoing projects. The prioritised proposals which are not sanctioned lapse after due consideration by the Project Sanctioning Committee (PSC), which includes, inter alia, a State Government representative. As such, there is no pendency of IWDP proposals. The States, however, may include the proposals not recommended by the PSC in a meeting in the priority list for the next meeting of the PSC. State-wise number of projects sanctioned and funds released under IWDP during the last three years i.e. 2002-03 to 2004-05 and in the current year i.e. 2005-06 up to 10.3.2006 are given in the Annexure.

(d) & (e) The outlay for IWDP during the current financial year (2005-06) has been increased to Rs. 485.00 crore, approximately by 32% over the last year's allocation of Rs. 368.00 crore. In the next financial year i.e. 2006-07, the outlay for IWDP is maintained at the same level.